GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1442 TO BE ANSWERED ON 08.12.2015

Air Pollution Alert

1442. SHRIMATI K. MARAGATHAM:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to deploy US style air pollution alert system in major cities across the country;
- (b) if so, the details thereof;
- (c) whether the Central Pollution Control Board which has the mandate of maintaining air quality and issue of health alerts has failed; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) No, Sir.
- (b) Does not arise in view of answer at (a) above.
- (c) & (d) No Sir, the Central Pollution Control Board (CPCB) constituted under the provisions of the section 3 of the Water (Prevention & Control of Pollution) Act, 1974 has been discharging the functions entrusted to the CPCB under the provisions of the Act. CPCB is also discharging functions entrusted to it under section 16 of the Air (Prevention & Control of Pollution) Act, 1981. National Air Quality Index (AQI) based on 8 pollutants in ambient air has been launched in April, 2015 to disseminate air quality information. The AQI has six categories of air quality, viz. Good, Satisfactory, Moderately polluted, Poor, Very Poor and Severe with distinct colour scheme.
